

services through Tripura are already lower than elsewhere.

Outcome of Visits India Year

56. SHRI H. HANUMANTHAPPA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) what is the outcome of Visit India Year; and

(b) what is the number of foreign tourists who visited India during the past five years, countrywise?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) The outcome of Visit India Year has been the creation of awareness about India as a tourist destination and development of tourism facilities in the country.

(b) The number of foreign tourists who visited India during the last five years are as given below:

Country	Tourists arrivals				
	1987-88	1988-89	1989-90	1990-91	1991-92
U.K.	176807	211996	237142	219277	220748
U.S.A.	132124	123833	134539	115035	133373
Germany	75722	78137	77716	67060	77391
Sri Lanka	72500	70410	67419	68849	68123
France	65543	73258	82215	70946	72726
Japan	46851	50727	60769	52376	51953
Italy	41860	48694	51643	42273	49303
Canada	38497	36273	43222	36665	39931
Malaysia	27847	31205	33700	32633	30266
Switzerland	28048	31861	32226	31505	29956
U.A.E.	30992	30246	30396	25806	31362
Singapore	26461	27703	30375	31426	28810
Afghanistan	14366	21119	21275	20586	25215
Australia	33498	30102	30917	27878	22808
Pakistan	137427	152516	184101	142739	205962
Bangladesh	184784	201775	220751	230860	253884
Others	380161	399443	426673	397767	440081
Total	1513487	1619298	1765079	1613681	1781892

Non Functional Navigational Aids at Airport.

57. SHRI RAJNI RANJAN SAHU: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether navigational aids on a large number of airports are non-functional;

(b) if so, what are the names of such airports and also the reasons therefor; and

(c) what measures Government propose to take to improve their performance?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI

MADHAVRAO SCINDIA): (a) No, Sir.

(b) Does not arise.

(c) The performance standard of the navigational aids is being maintained as per International Civil Aviation Organisation guidelines.

बिहार में होटलों और हवाई सेवाओं का विकास

58. श्री गया सिंह: क्या नागर विमानन और पर्यटन मंत्री यह बताने की कृपा करेंगे कि अन्तर्राष्ट्रीय पर्यटन में बिहार के राजगीर, नालंदा और बोधगया जैसे ऐतिहासिक महत्व वाले स्थानों में होटलों और हवाई सेवाओं के विकास के लिए केन्द्रीय सरकार की क्या योजनाएँ हैं?

नागर विमानन और पर्यटन मंत्री (श्री माधवराव सिंधिया): पर्यटन की आधारभूत सुविधाओं के विकास

की जिम्मेदारी मुख्यतया राज्य सरकार की है। तथापि, प्राप्त प्रस्तावों के गुण-दोष, आपसी प्राथमिकताओं और धन की उपलब्धता को ध्यान में रख कर केन्द्रीय वित्तीय सहायता प्रदान की जाती है। इसके अतिरिक्त, उत्तर प्रदेश और बिहार के अधिनिर्धारित बौद्ध परिपथ में आधारभूत सुविधाओं के विकास के लिए इन दोनों राज्यों को जापान सरकार के विदेशी आर्थिक सहयोग कोष के तहत वित्तीय सहायता प्रदान की जा रही है।

राजगौर, नालन्दा और बोधगया में विमान क्षेत्रों और हवाई सेवाओं को आरंभ करने के लिए लाइसेंस देने का अभी कोई प्रस्ताव नहीं है।

Handing over of Small Airports to State Governments

59. Dr. SANJAYA SINH: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the National Airports Authority of India (N.A.A.I.) has drawn up a plan to hand over all small airports to State Governments as reported in the news item entitled: "Small Airports to be handed over to State Government" which appeared in the Indian Express, of the 11th September, 1992; and

(b) if so, what are the details thereof?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) and (b) No proposal to hand over small airports to the State Government is under consideration of the Government. A proposal at the preliminary stage is under consideration in the National Airports Authority.

Agents to compete with I.A. reservation offices

60. SHRI SATYA PRAKASH
MALAVIYA:
SHRI MOHINDER SINGH
LATHER:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Indian Airlines authorities are allowing its Sales agents to compete with its own reservation offices;

(b) if so, the details of financial losses suffered annually on this account;

(c) whether this practice is under review by the Indian Airlines management; and

(d) if not, what are the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

(b) to (d) Do not arise.

Non-Functional Fire Fighting Equipment at Indira Gandhi International Airport

61. SHRIMATI KAMLA SINHA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether it is a fact that fire fighting equipment installed at the Indira Gandhi International Airport is almost non-functional;

(b) whether Government have made any inquiry into the negligence in providing perfect fire fighting system at such an important and major airport in the country; and

(c) if so, what is the outcome thereof stating the action taken by Government in the matter?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) No, Sir. Fire Fighting equipment has been provided and is functional in respect of:

(a) Safety of aircraft landing and taking off at the Airport.

(b) Safety of the passenger terminals.

(c) Safety of the Cargo Complex.

(b) No, Sir, However, there was an inquiry which was ordered by DGCA to investigate a specific instance of fire in the power house which feeds electricity to Terminal-II at IGI Airport.